

institutional frameworks conducive to private investment in such sectors as agriculture, power, telecommunications and hydrocarbons, (iii) accelerating the restructuring of public enterprises; and (iv) extending the fiscal and structural reform efforts to the States.

(c) In response to the views expressed, the Indian delegation indicated that the Government is fully committed to continue making progress in fiscal adjustment and reform programmes and assured that the reform measures undertaken by the Government would be deepened and extended in the years ahead.

#### Pre-shipment Inspections

939. DR. VASANT NIWRUTTI  
PAWAR: Will the Minister of COMMERCE be pleased to state:

(a) the total number of pre-shipment inspections conducted by the Export Inspection Council during 1992-93 and 1993-94;

(b) whether any irregularities were found during the inspections; and

(c) if so, the number of exporters found guilty and the action taken or initiated by the Council during the above period?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) The Export Inspection Council does not carry out any inspection of export consignments. Five Export Inspection Agencies (EIAs) under the administrative & technical control of EIC carry out inspection of export consignments. The total number of

pre-shipment inspections conducted during 1992-93 and 1993-94 are given below:

Year	No. of inspections
1992-93	30,020
1993-94	16,857

(b) No irregularity on the part of the exporters was found during the inspection. However, some of the consignments had to be rejected as they did not conform to the relevant standard specifications. The rejection figures were as follows:-

Year	No. of consignments rejected
1992-93	819
1993-94	533

(c) In the light of (b) above, the question of action against the erring exporters does not arise.

#### Foreign Tourists

940. SHRI ATAL BIHARI  
VAJPAYEE:  
SHRI PANKAJ  
CHOWDHARY:  
SHRI BRIJ BHUSHAN  
SHARAN SINGH:  
SHRI B. L. SHARMA  
PREM:  
DR. LAXINARAYAN  
PANDEYA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign tourists (excluding tourists from Pakistan and

Bangladesh) who visited India during the last three years, year-wise;

(b) the country from which the maximum number of tourists visited;

(c) the number of tourists, out of them, who visited tourist places in Kashmir Valley during the above period, year-wise;

(d) the annual foreign exchange earnings through tourism during these years;

(e) whether promotion of holiday and leisure tourism instead of culture-oriented tourism has been included in the Eighth Five Year Plan to boost tourism in the country; and

(f) the reasons for reducing the importance of culture oriented tourism ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Tourist arrivals excluding the nationals of Pakistan and Bangladesh, during the last three years were as given below:-

Year	Tourist Arrival	% Change
1991	12,36,120	—
1992	14,34,737	16.1
1993	14,42,643	0.6

(b) The country from which the maximum number of tourists visited during 1993 is U.K.

(c) The number of tourists who visited Kashmir Valley during the last three years were as given below:

Year	Foreign Tourists
1991	5,006
1992	9,209
1993	Not Available

(d) The annual foreign exchange earnings through tourism during the last three years were as given below:-

Year	Foreign exchange earnings (Rs. Crores)	% Change
1991	2918.11	—
1992	3915.56	34.2
1993	4250.82	8.6

(e) and (f). The importance of culture-oriented tourism has not been reduced. Cultural tourism is the main stay of Indian tourism. The development of holiday and leisure tourism has also been taken up during Eighth Plan period.

[English]

#### Export Policy

941. SHRI BOLLA BULLI  
RAMAIAH:  
SHRI SULTAN SALAHUDDIN  
OWAISI:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have decided to make policy changes to realise